

(c) the likely date by which the decision in other cases would be taken?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH) : (a) to (c). The required information is given in the statement laid on the Table of the House. [Placed in Library. See No. LT 6255/74].

DECLINE IN PER CAPITA INCOME

**1087. SHRI SAMAR GUHA :
SHRI BHARAT SINGH
CHOWHAN :**

Will the Minister of **PLANNING** be pleased to state :

(a) whether the per capita income in India at constant prices declined in 1972-73 as compared to the previous years :

(b) if so, the reasons for the short-fall; and

(c) the figures of per capita income during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) to (c). The figures are under examination and will be laid before the House shortly.

**PATHAK COMMITTEE REPORT ON
TELECOMMUNICATION EQUIPMENT**

1088. SHRI RAM PRAKASH : Will the Minister of **COMMUNICATIONS** be pleased to state :

(a) whether Pathak Committee has submitted its report regarding development of telecommunication equipment; and

(b) if so, the reaction of Government thereon?

THE MINISTER OF COMMUNICATIONS (SHRI K. BRAHMANNANDA REDDY) : (a) Yes.

(b) Government have taken decisions on majority of recommendations of the Pathak Committee. A statement of these decisions was laid on the

Table of the Lok Sabha on the 28th November, 1973. The remaining recommendations are under active consideration of the Government.

**NATIONALIZATION OF SICK TEXTILE
MILLS**

**1089. SHRI MOHINDER SINGH
GILL :
SHRI PURUSHOTTAM
KAKODKAR :**

Will the Minister of **INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY** be pleased to state :

(a) whether a decision has been taken to nationalise about 104 textile mills in the country which were previously taken over by the State Governments during the last few years and are still in the sick list;

(b) if so, whether the financial and administrative aspects have been studied before doing so; and

(c) the stage at which the proposal stands?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI M. B. RANA) : (a) to (c). It has been decided in principle to nationalise the 103 sick textile undertakings whose management has been taken over the Central Government under the Industries (Development and Regulation) Act, 1951 and the Sick Textile Undertakings (Taking Over of Management) Act, 1972. All the relevant aspects are being examined at present.

HIGH LEVEL BOARD FOR DEVELOPMENT OF DELHI

**1090. SHRI MOHINDER SINGH
GILL :**

Will the Minister of **HOME AFFAIRS** be pleased to state :

(a) whether a high-level Board for developing Delhi has been set up recently; and